

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 1924 /ND/2019

In the matter of :

M/s Satkar Logistics Pvt. Ltd.

.. PETITIONER

Vs.

M/s Ambassador Logistics Pvt. Ltd.

.. RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 05.11.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)

SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : -

For the Respondent/Corporate Debtor :

For the RP : -

ORDER

Counsel for both the sides are present. Reply has already been filed. Counsel for the Operational

Creditor prayed time to file ^{rejoinder,} reply. *rejoinder,*

Put up on 18.12.2019.

sd /
(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

U.D.Mehta

sd /
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)